

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.105**

New IA-5188/2022

In

IB-741(ND)/2021

**IN THE MATTER OF:**

M/s. Hiveloop Capital Pvt Ltd.

**Vs.**

M/s. Radiant Castings Pvtg Ltd.

**.... APPLICANT/PETITIONER**

**....RESPONDENT**

**SECTION**

**U/s 7 IBC code 2016**

**Order delivered on 03.11.2022**

**CORAM:**

**DR. BINOD KUMAR SINHA**  
**MEMBER (TECHNICAL)**

**SHRI BACHU VENKAT BALARAM DAS**  
**MEMBER (JUDICIAL)**

**PRESENT:**

For the Applicant : Mr. Harshal Kumar, Advocate

For the Respondent :

**ORDER**

**New IA-5188/2022:-**

Heard Mr. Harshal Kumar, Ld. Counsel appearing for the Applicant.

Issue notice to the Respondents. The Applicant is directed to serve notice alongwith a copy of this IA to the Respondents and file proof of service alongwith affidavit of service within a week.

The Respondents are directed to file reply affidavit within a week after receipt of the notice.

List on **01.12.2022.**

—Sd—

**(DR. BINOD KUMAR SINHA)**  
**MEMBER (TECHNICAL)**

—Sd—

**(BACHU VENKAT BALARAM DAS)**  
**MEMBER (JUDICIAL)**